

R.A. No. 46/2000, In
O.A. No. 1785/99

New Delhi this the 14th day of February, 2000

Hon'ble Mr. Kuldip Singh, Member (J)

Smt. Krishna Sachdeva
W/o Late Shri D.D. Sachdeva,
Aged about 52 years,
R/o T-8/1, No. 4, Poultry Farm,
Thimayya Marg,
Delhi Cantt.

.. Review Applicant

Versus

1. Union of India
through
Chief Engineer, Delhi Zone (Headquarters)
Ministry of Defence,
Delhi Cantt.
2. Station Commander,
Station Headquarters,
Delhi Cantt.-10.
3. The Estate Officer
Court of Estate Officer,
Delhi Station,
Delhi Cantt.-10.

.. Respondents

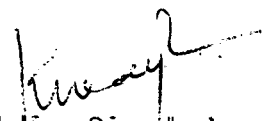
ORDER BY CIRCULATION

By Hon'ble Mr. Kuldip Singh, Member (J)

This RA has been filed by the applicant for review of the order passed in OA No. 1785 of 1999 on 3.1.2000.

2. The applicant has tried to re-agitate the same issues which he had raised in the OA. All the points taken in the RA were considered at great length by the Tribunal while deciding the O.A.

3. After going through the RA, I do not find any error apparent on the face of the record which may require review of my order under Order XLVII Rule 1 CPC. In the circumstances, the RA is rejected.


(Kuldip Singh)
Member (J)

Rakesh